NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 135(ND)2014 CA. NO.

CORAM:

SHESENWARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE CLIM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL WAN 29108 2016

NAME OF THE COMPANY. MES KALLINGTH Anneil & Saline / Le Mis Mobindra Sales Pyt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

NAME TIDESIGNATION REPRESENTATION S.NO. MOKESH A'E meana Ashish Dholaka, Adv.) Sondeep Dos, Adv.) Vibin Tyaqi, Adv. } Respondent Mehah Khurona, Adu **ORDER**

Learned Counsel for the petitioner stated that he has filed a company application CA No.27/2016. Respondent shall file his reply to the CA within a period of 2 weeks and rejoinder shall be filed within one week period thereafter.

To come up on 21.10.2016.

Member (Judicial)

(R. Varadharajan) (Maharaj Krishan Hanjura) (Member (Judicial)